

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No.060/00167/2015 & Date of decision: 15.02.2016
MA No.060/01069/2015 &
MA No.060/00209/2016 IN
O.A. No.060/00498/2014**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

MES No.360197 Baldev Singh, FGM (HS) Retd. from the Office of GE (U) Ambala Cantt., presently R/o 479 Gali No.2, Topkhana Bazar, Ambala Cantt.

...PETITIONER

BY ADVOCATE: Sh. Shailendra Sharma.

VERSUS

1. R.P. Mathur, Secretary, Ministry of Defence, Sough Block, New Delhi.
2. Lt. Gen. J. Sikand, Engineer in Chief, Ministry of Defence, Army HQ, Kashmir House, New Delhi.
3. Maj. Gen. R.K. Bassi, Chief Engineer, Western Command, Chandimandir, District Panchkula.
4. P.K. Singh, IDSE Commander Works Engineer, Ambala Cantt.
5. Maj. Pushpinder Singh, Garrison Engineer (U), Ambala Cantt.

...RESPONDENTS

BY ADVOCATE: Sh. Arvind Moudgil.

ORDER (ORAL)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

MA No.060/00209/2016

The MA is allowed and Annexures MA-R-1 & MA-R-2 are taken on record subject to all just exceptions.

MA No.060/01069/2015

The MA is allowed and exemption is granted from filing the certified copies of the orders Annexures A-1 & A-2.

CP No.060/00167/2015

Counsel for the parties have submitted that order of the Tribunal has since been complied with. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents stand discharged.

**(JUSTICE L.N. MITTAL)
MEMBER (J)**

**(RAJWANT SANDHU)
MEMBER (A)**

Dated: 15.02.2016.

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